NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.41/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: Mrs. Sarita Bajaj

V/s. M/s. Hansraj Pragji Warehousing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(I) CS PRAMODS State Practing secretary P. Shall Con behalf of Respondent

(on behalf of Respondent

No 1, 2, 3 & 4)

(SD Isram law) Petty, other Chamber 1/2015

- 1. Ld. Counsels respectively from the sides of Petitioner and Respondent are present.
- Ld. Representatives have informed that one C.A No. 150/2015 is pending for disposal. It has also been informed that a Sur-rejoinder in connection of CA 150/2015 is yet to be filed. Time granted up to 23.09.2016.
- 3. Let this C.P. along with CA be fixed for adjudication on 29.09.2016. Date of next hearing is duly communicated to both the sides in the Court.

Dated: 19th August, 2016.

M. K. SHRAWAT Member (Judicial)